

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2258  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2025**

**4G SATURATION PROJECT IN GOA AND GUJARAT**

**2258 # SHRI MAYANKBHAI JAYDEVBHAI NAYAK:  
SMT. REKHA SHARMA:  
SHRI SADANAND MHALU SHET TANAVADE:  
SHRI NARHARI AMIN:**

Will the Minister of Communications be pleased to state:

- (a) the current status of the 4G saturation project in Goa and Gujarat including the percentage of work completed;
- (b) the estimated number of villages and citizens who will benefit from the 4G saturation project in, Goa and Gujarat;
- (c) the steps taken by the Department of Telecommunications to ensure seamless implementation of Right of Way (RoW) Rules 2024 across the State of Goa and Gujarat; and
- (d) the estimated timeline for the full rollout of 5G connectivity using small cells in urban and semi-urban areas of Goa and Gujarat?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) & (b) Under 4G Saturation Project, 71 uncovered villages of the State of Goa and 867 villages of the State of Gujarat are planned to be covered for provisioning of 4G mobile connectivity. As on 28.02.2025, 18 villages (25.35% of the planned villages) of the State of Goa and 647 villages (74.62% of the planned villages) of the State of Gujarat are covered under this project.
- (c) The Department of Telecommunications has taken up for implementation of the Telecommunication (Right of Way) Rules, 2024 with the States of Goa and Gujarat. Both the States have issued Government orders for implementation of the Telecommunication (Right of Way) Rules, 2024 in their respective States.
- (d) Telecom Service Providers have expanded the 5G services across the country including in Goa and Gujarat.

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